



File No. Stds/SP(Contaminants)/Misc-01/FSSAI-2018
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health and Family Welfare)
(Regulatory Compliance Division)

FDA Bhavan, Kotla Road,
New Delhi-110 002

Dated, the ^{25th}..... January, 2019

Order

Subject: Ban on use of staple pins in tea bags-reg.

FSSAI vide Order No. 1-95/Stds/Misc/SP(L&C/A)/FSSAI-2015 dated 18.07.2017 and 15.11.2017 has directed the Food Business Operators to discontinue manufacture, storage, distribution, sale and import of stapled tea bags by 30th June, 2019. Subsequently, several representations have been received from FBOs raising the issue of cost involved in changing over staple-less machines and presence of a few manufacturers of such machines globally. The matter has been examined and the following has been decided:

- a) Blanket extension of further time period for implementation of order dated 15.11.2017 shall not be given to the FBOs. However, extension of time may be given on case to case basis based on firm commitment from the FBOs with proper proof to change over within a specified time.
 - b) All FBOs in tea bag manufacturing are directed to submit their plan to change over to new system by procuring the new machines or modifying the existing machines.
2. This issues with the approval of Competent Authority.

(Parveen Jargar)
Joint Director (RCD)
Tel: 011-23220994

To

1. Commissioners of Food Safety of all States /UT's
2. All Central Designated Officers
3. Tea Board India, Kolkata
4. Indian Tea Association, Kolkata
5. Federation of All India Tea Traders Association (FAITTA)
6. CITO-For uploading on FSSAI Website

Copy To:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI